

(ii) During the last one year, no contract term against the purpose has ended.

(d) Demolition of temporary stores/godowns and their creation (in respect of new contracts) by contractors is a continuous process based on requirements.

New metro policy and green urban mobility scheme

3975. SHRI K.R. ARJUNAN: Will the MINISTER OF URBAN DEVELOPMENT be pleased to state:

(a) whether it is a fact that Government is incentivizing the Transit Oriented Development (TOD) under the New Metro Policy and the Green Urban Mobility Scheme;

(b) whether it is also a fact that Government is considering to create non-motorized transport infrastructure in cities like footpaths and cycle tracks;

(c) whether Government's initiative comes in the context of over 300 km. of metro lines being operational in seven cities, while another 600 km. metro line project are under construction in 12 cities and over 500 km. projects are under consideration; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (RAO INDERJIT SINGH): (a) Transit Oriented Development (TOD) is envisaged as an essential component under the proposed new Metro Rail Policy and as a reform in the proposed Green Urban Mobility Scheme which are yet to be firmed up through extensive stakeholders consultation.

(b) Urban transport is intertwined with Urban Development, which is a State subject. The initiatives/steps including planning and execution of urban transport systems/facilities are, as such, taken up by the States/Union Territories/Urban Local bodies.

(c) and (d) In the light of the large scale development of metro and other modes of rapid transit like Bus Rapid Transit System (BRTS), TOD is being envisaged in such urban areas.

Schemes to support infrastructure development in cities

3976. SHRI D. KUPENDRA REDDY: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Government has framed a number of schemes to support the infrastructure development of small and medium towns/cities in the country; and

(b) if so, the details thereof along with the funds allocated/allocated/released/utilized during the last three years and the current year, scheme/State/city-wise?